

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH DISTRICT): ROHINI COURTS, DELHI


ORDER

In supersession of earlier order no. 26973-26907 F2 (1)/Judl./North/RC/18 dated 20.10.18 to streamline the work of the courts in the North District and to minimize the problems faced by advocates and litigants, it is hereby ordered that in the event the Judicial Officer mentioned in column no.-2 happens to be on leave or unavailable for any other reason, the Judicial Officer mentioned in column no.-3, and in his absence Judicial Officer mentioned in column no.-4, shall hear and dispose of any urgent matter(s)/ application(s) arising out of regular matters already pending in the court of Judicial Officer mentioned in column no.-2.

S. N. 1	Name of the Judicial Officer 2	1 <sup>st</sup> Link Officer 3	2 <sup>nd</sup> Link Officer 4
1	Court of Ld. District & Sessions Judge (North)	Sh. Vinod Kumar, ASJ-05	Sh. Umed Singh Grewal ASJ,SPL-FTC
2	Sh. Vinod Kumar, ASJ-05	Sh. Umed Singh Grewal ASJ,SPL-FTC	Sh. Chandra Bose, ASJ-03
3	Sh. Umed Singh Grewal ASJ,SPL-FTC	Sh. Chandra Bose, ASJ-03	Ms. Seema Maini, ASJ-01
4	Sh. Chandra Bose, ASJ-03	Ms. Seema Maini, ASJ-01	Sh. Ashutosh Kumar, ASJ-04
5	Ms. Seema Maini, ASJ-01	Sh. Ashutosh Kumar, ASJ-04	Sh. Jitendra Kumar Mishra (Spl. Judge NDPS Act)
6	Sh. Ashutosh Kumar, ASJ-04	Sh. Jitendra Kumar Mishra (Spl. Judge NDPS Act)	Sh. Sanjeev Aggarwal, ASJ-02
7	Sh. Jitendra Kumar Mishra (Spl. Judge NDPS Act)	Sh. Sanjeev Aggarwal, ASJ-02	Sh. Ashutosh Kumar, ASJ-04
8	Sh. Sanjeev Aggarwal, ASJ-02	Sh. Ashutosh Kumar, ASJ-04	Sh. Jitendra Kumar Mishra (Spl. Judge NDPS Act)

S. N. 1	Name of the Judicial Officer 2	1 <sup>st</sup> Link Officer 3	2 <sup>nd</sup> Link Officer 4
1	Sh. S. S. Malhotra, PO-MACT-01	Sh. Devender Kumar Jangala, PO-MACT-02	
2	Sh. Devender Kumar Jangala, PO-MACT-02	Sh. S. S. Malhotra, PO-MACT-01	
3	Ms. Kiran Gupta, ADJ-03	Sh. Neeraj Gaur, ADJ-01	Sh. Shivaji Anand, ADJ-02
4	Sh. Neeraj Gaur, ADJ-01	Sh. Shivaji Anand, ADJ-02	Ms. Kiran Gupta, ADJ-03
5	Sh. Shivaji Anand, ADJ-02	Ms. Kiran Gupta, ADJ-03	Sh. Neeraj Gaur, ADJ-01

The order shall come into force with immediate effect.

  
(R.P. PANDEY)

DISTRICT & SESSIONS JUDGE (NORTH)  
ROHINI COURT COMPLEX: DELHI.

No. 5322-5347 F2(1)/Judl./North/RC/19

Delhi- 15/02/19

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. Officers concerned.
4. The Secretary, Rohini Court Bar Association, Delhi.
5. Chief Public Prosecutor, Rohini Court, Delhi.
6. P. S. To Ld. D&SJ (North), Rohini Court, Delhi.
7. Reader to Ld. D&SJ (North), Rohini Court, Delhi.
8. Branch Incharge, Facilitation Centre, Rohini Court, Delhi
9. Record Officer, Rohini Court, Delhi.
10. Web-site Committee/North District, Rohini Court, Delhi.
11. The Branch Incharge, Care Taking Branch, Rohini Court, Delhi.